

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 30.03.2022 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 50 of 2022 (With Defects)	Institute of Gastro & Kidney Care Pvt. Ltd. Vs. Dr. Kedarnath Panda & Ors.	Neeraj K. Gupta	

For Hearing

2.	Comp. App. (AT) (Ins) No. 352 of 2021 (PH)	Synergy Technologies & Anr. Vs. Parthiv Parikh & Ors. With	Chirag Gupta	Dheeraj Garg-R1 Neha Shivhare-R2,3 Aditya V. Singh-R4 Rajendra Benwal-R5
3.	Comp. App. (AT) (Ins) No. 424 of 2021 (PH)	Vikram Sanghvi Vs. Bank of Baroda and Ors.	Anshul	Bishwajit Dubey Madav Kanoria-R1 Aditya V. Singh-R4 Jamini Dave
4.	Competition App. (AT) No. 01 of 2022 & I.A. No. 122 of 2022 (PH)	Amazon.com NV Investment Holdings LLC Vs. Competition Commission of India & Ors. With	Gopal Das Bhavan	Rishi Agrawala Sainyat Lodha-R1 Raghav Shankar Pranjit Bhattacharya Mahesh Agarwal-R2 Rajat Sehgal-R3
5.	Competition App. (AT) No. 02 of 2022 & I.A. No. 127 of 2022	All India Consumer Product Distributors Federation Vs. Competition Commission of India & Anr. With	Heena George	Rishi Agrawala Manu Chaturvedi Shama Nargis Pavan Bhushan Ujwala Uppaluri Mahesh Agarwal Rishi Agrawala
6.	Competition App. (AT) No. 03 of 2022	Confederation of All India Traders Vs. Competition Commission of India & Ors.	Rajat Sehgal	Manu Chaturvedi Pavan Bhushan Hima Lawrence Mahesh Agarwal Samir Ali Khan

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By order of Hon'ble Chairperson
-sd/-
Registrar